

1	2	3	4	5	6	7	8
18.	Mizoram	0	0	0	0	0	0
19.	Nagaland	0	0	0	0	0	0
20.	Orissa	0	11	9	0	1	0
21.	Punjab	17	19	19	2	0	3
22.	Rajasthan	0	0	1	1	1	0
23.	Sikkim	0	0	0	0	0	0
24.	Tamil Nadu	0	0	11	0	1	0
25.	Tripura	0	0	0	0	0	0
26.	Uttar Pradesh	0	0	0	0	0	0
27.	Uttarakhand	0	0	0	0	1	1
28.	West Bengal	1	0	0	0	0	1
TOTAL (States)		65	79	90	9	8	10
<i>Union Territories :</i>							
29.	A&N Islands	7	0	0	0	0	0
30.	Chandigarh	0	0	0	0	0	0
31.	D&N Haveli	0	0	0	0	0	0
32.	Daman & Diu	0	0	0	0	0	0
33.	Delhi	1	0	0	0	0	0
34.	Lakshdweep	0	0	0	0	0	0
35.	Puducherry	0	0	0	0	0	0
TOTAL (UTs)		8	0	0	0	0	0
TOTAL (ALL INDIA)		73	79	90	9	8	10

**Illegal mail order through post office**

†1780. SHRI UPENDRA KUSHWAHA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

† Original notice of the question was received in Hindi.

(a) whether it is a fact that Katari Sarai post office in Nalanda district of Bihar is helping the people who run illegal business in the name of medicines through illegal mail order;

(b) whether it is also a fact that the order dated 4th December, 2009 by the Superintendent of Post Offices, Nawada (Bihar) to Sub Post Master, Katari Sarai to stop the parcel booking by the people running such business has not yet been complied with; and

(c) if so, the action to be taken against guilty staff and officers of the post office, Katari Sarai, Nalanda for helping the people who run the business illegally in aforesaid manner?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) No, Sir.

(b) and (c) The order dated 4 December, 2009 issued by the Superintendent of Post Offices Nawada Division to the Sub Post Master Katari Sarai Post Office has been complied with. As a result, the mail order of one Vaidya Shekhar Suman was promptly cancelled when it was detected that he has cheated the customer through Value Payable Parcel. Regular monitoring by Divisional Superintendent of Postal Division, Nawada is being done.

**Complaints from subscribers regarding mobile number portability**

1781. SHRI S. THANGAVELU: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether there are growing complaints from subscribers that they are finding it difficult to switch operators under the new Mobile Number Portability (MNP) scheme;

(b) whether it is also estimated that 1,25,000 to 1,50,000 subscribers have already made such a request since MNP was launched across the country; and

(c) if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) to (c) Sir, Some complaints have been reported in porting the numbers by the subscribers. In general the reported problems in porting are: